

ITEM NO.76

COURT NO.8
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION XI

Petition(s) for Special Leave to Appeal (C) No(s). 34785/2014

(Arising out of impugned final judgment and order dated 16-01-2014 in WPC No. 62091/2013 passed by the High Court Of Judicature At Allahabad)

M/S. GAIL INDIA LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 1/2014 - CONDONATION OF DELAY IN FILING)

WITH

SLP(C) No. 33455/2014 (XI)

SLP(C) No. 34790/2014 (XI)

(APPLICATION(S) FOR CONDONATION OF DELAY)

Date : 08-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
Ms. Shrishti Gupta, Adv.
Mr. Abhishek Sharma, AOR

Mr. Rohit Amit Sthalekar, Adv.
Ms. Rashmi Singh, AOR

For Respondent(s) Mr. Vinod Diwakar, AAG (UP)
Mr. Shashank Shekhar Singh, AOR

Mrs. Rachna Gupta, AOR

Mr. Pradeep Misra, AOR

Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List along with SLP (civil) No.13030/2014.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER

